

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manji Bhutia, Adv Petitioner
Mr. Aritra Basu, Adv
Mrs. Sonia Sharma, Adv
for the operational
modelos

14/9/17
Sonia Sharma
Advocate
14/09/2017

ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner made a request for adjournment of the case.

Heard; the prayer of the petitioner is allowed..

List on 10-10-2017 along with pending Company application, if any.

① *JK*
(Jinan KR)
Member(J)

VPS
(Vijai Pratap Singh)
Member(J)